

Central Administrative Tribunal  
Principal Bench

O.A. No. 2659/2002

New Delhi, this the 27th February, 2003

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HON'BLE MR. JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE MR. GOVINDAN S. TAMPI MEMBER(A)

Dr. M. Manuneethi Cholan  
S/o late S. Marimuthu,  
aged about 43 years,  
Deputy Director Inspection,  
Company Affairs, Chennai.

(By Advocate: Shri K.N. Balgopal)

....Applicant.

Versus

Union of India through  
Secretary,  
Ministry of Justice & Company Affairs,  
Shastry Bhawan,  
New Delhi.

(By Advocate: Shri S.M. Arif)

....Respondent.

ORDER (Oral)

Justice V.S. Aggarwal

Learned counsel for the applicant states that he may be permitted to withdraw the present application with permission to file a fresh OA.

2. Allowed as prayed. Subject to aforesaid dismissed as withdrawn.

( Govindan S. Tampi )  
Member (A)

  
( V.S. Aggarwal )  
Chairman

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